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them with agricultural inputs for the initial cultivation of the land as well as to provide assistance for land development purposes wherever such assistance might be necessary. Besides, a number of schemes like the Small Farmers' Development Agency, the Drought Prone Areas Programme and the Command Areas Development Programme also render assistance to the allottees of land. They can also avail of assistance from Cooperative institutions.]

## Rate of Land Premium Charged by **D.D.A. From The Group Housing Schemes**

•458. SHRIMATI SUMITRA G. KULKARNI:

> DR. K. MATHEW KURIAN: SHRI HAMID ALI SCHAMNAD:

SHRI A. K. REFAYE:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the norms followed by the Delhi Development Authority to work out the share of land premium per allottee in group housing schemes for two storeyed and multi-storeyed blocks;
- (b) whether it is a fact that the premium per sq. yd. per sq. mtr. of land allotted to members of cooperative housing societies has proved cheaper than the premium charged from allottees of group housing pockets; and
- (c) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI DALBIR SINGH): (a) to (c) A statement is laid on the Table of the House.

## Statement III

The cost of land for a group housing pocket is apportioned, on floor area basis, on the total number of

dwelling units built hi that group housing pocket by the D.D.A,

The cooperative housing societies can be divided into two categories. The first category of societies are those which have been given undeveloped land for construction of plot housing by their members. The entire cost of development in such a case is borne by the cooperative housing society and is apportioned to each plot allotted by the society to its members. The second category of cooperative housing societies are those which have been given semi-developed land in group housing pockets on the same basis as is worked out for group housing pockets on which the Authority builds its own colonies. It will not be appropriate to make a general comparison of the price of the plot allotted to a member of a co<-operative housing society of the first category with the cost of land apportioned to a flat in a group housing pocket.

देश में केंद्रीय विद्यालयों की स्थापना

\* 459. श्री प्रकाशबीर शास्त्री :

श्री हामीद शली हामनाड :

क्या शिक्षा, समाज कल्याण तथ संस्कृति मंत्री 18 दिसम्बर, 1974 को राज्य सभा में तारांकित प्रश्न 736 के दिये गये उत्तर को देखेंगे और यह बताने की कूप करेंगे कि :

- (क) क्या सरकार ने उन स्थानों को ग्रंतिम रूप से निश्चित कर लिया है जहां केन्द्रीय विद्यालयों को स्थापित करने का विचार है ;
- (ख) यदि हां, तो इस वर्ष इस प्रकार के कितने विद्यालयों को खोलने का विचार है; ग्रीर
- (ग) क्या चाल वर्ष के दौरान केन्द्रीय विद्यालयों के ग्रध्यापकों की विचार-गोष्ठी श्रायोजित करने का कोई प्रस्ताव है ?